

planning. For the knowledge of the House. I want to tell that male hormone develop...*(Interruptions)* so that men are also given injection. This arrangement is being made.

MR. DEPUTY-SPEAKER : Will this injection be given to all the MPs.

*(Interruptions)*

[English]

THE PRIME MINISTER (SHRI I.K. GUJRAL) : Sir, I am neither amused nor cynical about it. The question of growing population is a serious one. As my hon. colleague has pointed out, this is a serious concern that men must know and respect the womanhood in the family. Men must learn that this country can be developed only if men play their roles. As she said, if men go on shouting, without involving in the family planning, that the population should not increase, then I do not know how the country can be developed.

#### Corruption in ICCR

+

\*304. SHRI PRAMOD MAHAJAN :

SHRI SANDIPAN THORAT :

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "culture of corruption in ICCR" appearing in the Pioneer on July 15, 1997;

(b) if so, the details of irregularities committed by the officials and others in ICCR;

(c) the action taken against these persons;

(d) whether the Government have reviewed the functioning of ICCR during each of the last three years;

(e) if so, the outcome of the review; and

(f) the steps taken by the Government to revitalise ICCR?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) Yes, Sir.

(b) There is no such "culture of corruption" in the organisation.

(c) Does not arise.

(d) The functioning of the ICCR is monitored by the Governing Body and the General Assembly consisting of persons of high standing, including representatives of Parliament. Besides, there are Sub-Committee looking after programme, administration and finance of the ICCR. The accounts of the organisation are annually audited by the Comptroller & Auditor General of India. Further, reviewing of the functioning of the Ministry of External Affairs, including the ICCR— an autonomous body under its overall jurisdiction— is on-going process.

Each year the functioning of the ICCR is reviewed as a part of the Annual Report of the Ministry of External Affairs. Additionally the Standing Committee of Parliament for External Affairs had set up a Special sub-committee to study the functioning of the ICCR and its report was presented to the Lok Sabha on 19th December, 1995 and to the Rajya Sabha on the same day.

(e) The functioning of the ICCR as a whole has been guided by the recommendations of the various bodies and committees mentioned at 2(d) above. The Review of the Ministries Annual Report by Parliament becomes the guideline for ICCR's working. The Standing Committee's report has been examined and acted upon by ICCR with full care. First Action Taken Report on certain clarifications sought by the Committee was placed before the Committee on 22 December, 1995. The Committee's comments and suggestions thereon were responded to by the Ministry 22.7.97.

(f) As a matter of general policy, the Government is continuously attempting to revitalise the working of various sections of the Ministry, including the ICCR, and the suggestions emanating from the Hon'ble Members and the Standing Committee are carefully pursued for compliance. Moreover recommendations on improvement suggested by its own bodies and committees continuously guide the ICCR's working.

[Translation]

SHRI PRAMOD MAHAJAN : Sir, it is such a long reply that it will be completed only by 12 noon. He may himself ask one or two supplementary questions and let the question hour be over.

SHRIMATI KAMLA SINHA : Just listen please...*(Interruptions)*

SHRI PRAMOD MAHAJAN : You will read the reply in question hour and I will come and listen it later on.

SHRIMATI KAMLA SINHA : You may ask the supplementary.

SHRI PRAMOD MAHAJAN : Mr. Deputy Speaker, Sir, Indian Council for Cultural Relation is an important and prestigious organisation functioning for the last 50 years. Except one or two exceptions, Vice President has been its president. Charges of corruption against such a prestigious institute or making such allegations against it is not a good thing and nobody wants it. But the reply given by the Government is a disappointing one. The Government may have used the words 'Culture of Corruption' but it doesn't signifies development, it rather signifies distortion of culture. But on the issue of this council, Members of Parliament...*(Interruptions)*

AN HON. MEMBER : You are taking too much time.

SHRI PRAMOD MAHAJAN : Why are you worried about my time...*(Interruptions)* Members of Parliament

have made allegations. So I want to tell the hon. Minister that a committee was constituted to look into the charges of corruption and irregularities made against Upendra ji and Sharda Prasad ji, the two Vice President of this very Council. The Committee has submitted its report and has suggested action in this regard. After all these happenings, on what basis is she saying that 'corruption does not exist here'. Is she aware of the existence of this Committee?

SHRIMATI KAMLA SINHA : Mr. Speaker, Sir, this issue was raised before the Standing Committee on External Affairs and the Standing Committee had set up a small committee to know all things in this regard.

SHRI PRAMOD MAHAJAN : I am talking about I.C.C.R.'s Upendra and Sharda Prasad Committee...(Interruptions)

SHRIMATI KAMLA SINHA : I am also taking about this committee. After through enquiry the complete Report was submitted. We have also received the report of the Committee constituted under the Chairmanship of Hon. Upendra and Sharda Prasad ji. According to this report it was found that allegations appearing in 'Pioneer' newspaper are not correct.

12.00 hrs.

SHRI PRAMOD MAHAJAN : I am not talking about pioneer newspaper. I want to know whether action was recommended or not on the basis of the allegations made?

SHRI I.K. GUJRAL : Mr. Deputy Speaker, Sir, there are two things in it. Long term standing committee had submitted the report two years ago. It was a very lengthy report. It was totally implemented. You might have noticed that prior to that the Vice President was not its Chairman. We revived this institution. The Vice President is its Chairman even today and will remain so in future also. Second thing is that

[English]

You have referred to those particular personal allegations. Those allegations will be looked into. I have before me a paper which can reveal that those two gentlemen are very honourable in public life and in Parliament. They have said that the allegations are incorrect.

## WRITTEN ANSWERS TO QUESTIONS

### Extension of National T.B. Control Programme

\*305. SHRI CHANDRABHUSHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) the name of states which have been brought under the revised National T.B. control programme;

(b) details of the schemes being implemented under this programme;

(c) whether the Government of Uttar Pradesh has requested the Union Government to approve extension of Revised National T.B. Control Programme for all other districts of the State which are not covered under scheme as on date;

(d) if so, whether the Union Government have given its approval; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Under the World Bank funded TB Control Project, it is proposed to cover 102 districts in next 3 years under RNTCP in 15 States i.e. Andhra Pradesh, Assam, Bihar, Delhi, Gujarat, Karnataka, Himachal Pradesh, Kerala, Maharashtra, Manipur, Madhya Pradesh, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(b) In order to achieve a cure rate of 85% under the Revised National TB Control Programme, the Government is providing :

- (i) 100% requirements of Anti-TB drugs in patient wise box in Multi Blister combipacks.
- (ii) Additional funds for implementing DOTS (Directly Observed Treatment Short Course)
- (iii) Improved uninterrupted supply of drugs for better sputum examination.

(c) to (e) Yes, Sir. A request was received from the Governor of Uttar Pradesh for inclusion of 30 Short Course Chemotherapy districts of U.P. in the Revised National Tuberculosis Control Programme, Phase-III. The Revised National Tuberculosis Control Programme is being implemented in four districts of Uttar Pradesh covering a population of 96.4 lakhs. In addition the remaining 39 SCC districts of the State will be strengthened for subsequent introduction provided they are able to meet the appraisal criteria.

[Translation]

### Hormone Disorder Related Diseases

\*306. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the increasing number of diseases related to hormone disorder;

(b) if so, the details thereof;

(c) the steps taken for the diagnosis and treatment of the hormone disorder related diseases; and

(d) if so, the details thereof?